

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 12.07.2019 (FRIDAY)
COURT -III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 194 of 2019	Krystal Integrated Services Pvt. Ltd. Vs. Indiaonline Express Pvt Ltd.	Mritunjay Kr. Tiwari	

For Admission (After Notice)

2.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,
----	--------------------------------	-------------------------------------------------------------------------	---------------------------	----------------------------------------

For Hearing (Part Heard)

3.	Comp. App. (AT) No. 376 of 2018	Chamundesware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
4.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamundesware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek holla

For Hearing

5.	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghendra Singh-R3
6.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	Anubhav Gupta

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar